

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-53/14 (1)/ND/2018

In the matter of  
Johnson Leather World Ltd

....PETITIONER

SECTION :  
Under Section 441

Order delivered on 13.3.2018

Coram :  
R. Varadharajan,  
Hon'ble Member (Judicial)  
(V.K. Subburaj)  
Hon'ble Member (Technical)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 28.3.2018.

List on 28.3.2018.

— Sd —

(V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit